

O.A. No. 82/2009.

20.3.2009.

Hon'ble Dr. A. K. Mishra, Member (A)

Appl: Sri A. Moin.

Resp: Sri Surendran P.

The learned counsel for the applicant submits that his transfer order has been modified vide letter dated 12.3.2009.

In this view of the matter, the applicant has no more grievance. As such, this application has become infructuous. Hence closed.


Member (A)

~~objection under
rule 20(3)(v)
before
3-3-2009~~